NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.32/(MAH)/2015 CA No. 135/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES:

S. No. NAME

Mr. Suyash Traders

V/s.

M/s. Maneklal Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

DESIGNATION

1 Manish Doshi 116 Virnadatal Ste

Advocates frote 2.3

Farhan Dubash, counsel Anosh sequeing counsel mansi Shah, Advocate ilb M/s Pravin Mehta and Mithu & Co.
Adv. for Potitioners

Mr. Shyam lapadiya Coursel
Bonam gandharane
11 16 Veera Advant.
Adv. for perpondent Ho.2

SIGNATURE

Mansi. R. Shah

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ORDER C.A. 135/2015 in T.C.P. No. 32/58, 59, 397-398/CLB/MB/MAH/2015

- Learned Representatives of both the sides are present. Vide an order dated 5th April, 2017 a Rejoinder was to be filed on or before 17th April,2017. However, the Petitioner has filed the Rejoinder today, a copy has been served on the other side last evening.
- **2.** Since the pleadings are complete, matter is to be listed for final hearing.
- 3. Directions given in the Order dated 3rd October,2016 in respect of continuation of CLB Order dated 16th April, 2015 shall remain as it is unaltered, till the next date of hearing.
- **4.** Matter is listed for final hearing on **28.06.2017.**

Sd/-

Dated: 03.05.2017 Member (Judicial)